


RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

No.19/S.O./2017/

Date : 21.11.2017

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice G.K Vyas as Judge Incharge to look after the leave matters of Judicial Officers (excluding officers on deputation) and the matters under RCS (Conduct) Rules, 1971 as regards grant of permission / keeping information on record relating to acquisition / disposal of properties of all Judicial Officers.

BY ORDER


REGISTRAR GENERAL

No.PA/RG/8(1)/2017/2463

Date : 21.11.2017


Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice G.K Vyas


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/ (Vig.)/ (Rules)/ (Class.), Rajasthan High Court, Jodhpur.
2. Registrar (Vig.)/ (Writs)/ (Class.)/ (Exam.), Rajasthan High Court Bench, Jaipur.
3. the Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. P.S. to all the Hon'ble Judges.
6. Sr.Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., RJS (Estt.) Section / General Section, Rajasthan High Court, Jodhpur.
8. AOJ (Class.) (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR GENERAL

19/11/17
21/11/17